

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. IA 2046/2024 In C.P.(IB)/4058(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2024**

NAME OF THE PARTIES: - Mr. G. Madhusudhan Rao
IN THE MATTER OF
STATE BANK OF INDIA
V/s
BIL ENERGY SYSTEMS LTD

Section: Application under any other provisions- IBC U/s 7 of (IBC)

ORDER

IA.No.2046/2024: - Adv. Narpat Singh appeared for the Applicant through VC. This IA has been filed by the Liquidator to take on record the 2nd Progress Report for the quarter ending March 2024, which is annexed with the IA. The said report of the Liquidator is taken on record. No order is called for. Accordingly, **IA.No.2046/2024 is allowed and disposed of.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)